

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 04.02.2020										
S.L. No.	C.A. No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	11010/2020	04.02.2020	WP (C) - 17442/2019	U.K. SAHU	GENERAL		Order Dtd. 2019-09-26			(Seat No -)
2	11011/2020	04.02.2020	CMP-1432/2019	ASHUTOSH MOHANTY	C.O.	DR (J)	Order Dtd. 2020-02-03			(Seat No -)
3	11012/2020	04.02.2020	CMP-59/2020	S. BEHERA	C.O.	COURT NO. 24	Order Dtd. 2020-02-03		WRIT BRANCH-8	(Seat No - 40)
4	11013/2020	04.02.2020	CMP-92/2020	N. K. SATAPATHY	C.O.	COURT NO. 24	Order Dtd. 2020-02-03			(Seat No - 40)
5	11014/2020	04.02.2020	CMP-105/2020	G. SUNDARA	C.O.	COURT NO. 24	Order Dtd. 2020-02-03			(Seat No - 40)
6	11015/2020	04.02.2020	WP (C) - 22040/2017	ANIL SAHOO	C.O.	COURT NO. 24	Order Dtd. 2020-02-03			(Seat No -)

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7	11016/2020	04.02.2020	WP (C) - 22039/2017	ANIL SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-02-03			(Seat No - 40)
8	11017/2020	04.02.2020	CONTC - 2041/2019	B. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2020-02-03			(Seat No - 40)
9	11018/2020	04.02.2020	CRLA-234/2007	P. N. BEHERA	GENERAL		Order Dtd. 2007-05-10Entire Order,	CRIMINAL APPEAL		(Seat No - 1)
10	11019/2020	04.02.2020	CONTC - 2041/2019	B. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2020-02-03			(Seat No - 1)
11	11020/2020	04.02.2020	WP (C) - 3248/2020	S. ROUT	C.O.	COURT NO. 8	Order Dtd. 2020-01-29	WRIT BRANCH-3		(Seat No - 33)
12	11021/2020	04.02.2020	WP (C) - 29397/2019	U.K. SAHU	C.O.	COURT NO. 8	Order Dtd. 2020-01-29			(Seat No - 33)
13	11022/2020	04.02.2020	WP (C) - 3246/2020	S. ROUT	C.O.	COURT NO. 8	Order Dtd. 2020-01-29	WRIT BRANCH-3		(Seat No - 33)
14	11023/2020	04.02.2020	WP (C) - 2714/2020	B.D.BI SWAL	C.O.	COURT NO. 8	Order Dtd. 2020-02-03	WRIT BRANCH-4		(Seat No

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1 5	11024 /2020	04.02. 2020	CRLMP - 117/2 020	S. RATH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-03			(S ea t No - 19)
1 6	11025 /2020	04.02. 2020	WP (C) - 2342/ 2020	K.C. SAHU	C.O .	COUR T NO. 8	Order Dtd. 2020-02-03			(S ea t No - 19)
1 7	11026 /2020	04.02. 2020	WP (C) - 1996/ 2020	J.P. KAR	C.O .	COUR T NO. 8	Order Dtd. 2020-02-03			(S ea t No - 19)
1 8	11027 /2020	04.02. 2020	WP (C) - 2022/ 2020	C.R. KAR, ADV	C.O .	COUR T NO. 8	Order Dtd. 2020-01-29			(S ea t No - 19)
1 9	11028 /2020	04.02. 2020	WP (C) - 1036/ 2020	N.K. ROUT	C.O .	COUR T NO. 8	Order Dtd. 2020-01-29			(S ea t No - 19)
2 0	11029 /2020	04.02. 2020	CRLMP - 77/20 20	MADAN DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-03			(S ea t No - 19)
2 1	11030 /2020	04.02. 2020	WP (C) - 28460 /2019	P. SARANG I	C.O .	COUR T NO. 24	Order Dtd. 2020-02-03			(S ea t No - 19)
2	11031	04.02.	CRLMP	D.	C.O	COUR	Order Dtd. 2020-02-03			(S

2	/2020	2020	- 135/2 020	DASH	.	T NO. 3 OLD				ea t No - 19)
2 3	11032 /2020	04.02. 2020	WP (C) - 28467 /2019	P. SARANG I	C.O .	COUR T NO. 24	Order Dtd. 2020-02-03			(S ea t No - 19)
2 4	11033 /2020	04.02. 2020	CRLMP - 148/2 020	G. SUNDAR A	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-03			(S ea t No - 19)
2 5	11034 /2020	04.02. 2020	CMP- 52/20 20	J.D.MU DULI	C.O .	COUR T NO. 24	Order Dtd. 2020-02-03		WRIT BRAN CH-8	(S ea t No - 40)
2 6	11035 /2020	04.02. 2020	WP (C) - 28458 /2019	P. SARANG I	C.O .	COUR T NO. 24	Order Dtd. 2020-02-03			(S ea t No - 40)
2 7	11036 /2020	04.02. 2020	CRLMP - 669/2 016	P.K. BEHERA	C.O .	COUR T NO. 17	Order Dtd. 2020-02-03		WRIT BRAN CH-7	(S ea t No - 48)
2 8	11037 /2020	04.02. 2020	WP (C) - 938/2 020	M/S.BA RADA PRASAN NA SARANG I	C.O .	COUR T NO. 24	Order Dtd. 2020-02-03			(S ea t No - 48)
2 9	11038 /2020	04.02. 2020	CRLMP - 52/20 20	P.K. BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-03			(S ea t No - 19)

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3 0	11039 /2020	04.02. 2020	CRLMP - 143/2 020	B. MOHAPA TRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-03			(S ea t No - 48)
3 1	11040 /2020	04.02. 2020	FAO- 712/2 018	A.K.MO HANTY	C.O .	COUR T NO. 22	Order Dtd. 2020-01-29			(S ea t No - 48)
3 2	11041 /2020	04.02. 2020	WP (C) - 25918 /2019	P.K. JENA	C.O .	COUR T NO. 9	Order Dtd. 2020-02-03			(S ea t No - 48)
3 3	11042 /2020	04.02. 2020	WP (C) - 2580/ 2020	S.R. KAR	C.O .	COUR T NO. 8	Order Dtd. 2020-01-29			(S ea t No - 48)
3 4	11043 /2020	04.02. 2020	WP (C) - 2002/ 2020	P.K. JENA	C.O .	COUR T NO. 8	Order Dtd. 2020-01-29			(S ea t No - 48)
3 5	11044 /2020	04.02. 2020	WP (C) - 29625 /2019	P.R. SWAIN	C.O .	COUR T NO. 8	Order Dtd. 2020-01-29			(S ea t No - 48)
3 6	11045 /2020	04.02. 2020	WP (C) - 29629 /2019	P.R. SWAIN	C.O .	COUR T NO. 8	Order Dtd. 2020-01-29			(S ea t No - 48)
3 7	11046 /2020	04.02. 2020	WP (C) -	M.R. NAYAK	C.O .	COUR T	Order Dtd. 2020-01-28			(S ea

			3220/ 2020			NO. 8				t No - 48)
3 8	11047 /2020	04.02. 2020	WP (C) - 18795 /2019	B.C. PANDA	C.O .	DR (J)	Order Dtd. 2020-02-03			(S ea t No - 48)
3 9	11048 /2020	04.02. 2020	WP (C) - 3103/ 2020	M.R.RO UTRAY	C.O .	COUR T NO. 8	Order Dtd. 2020-01-29			(S ea t No - 48)
4 0	11049 /2020	04.02. 2020	WP (C) - 1732/ 2020	S. DAS	C.O .	COUR T NO. 8	Order Dtd. 2020-02-03			(S ea t No - 48)
4 1	11050 /2020	04.02. 2020	CRLMP - 44/20 20	H.K. PATRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-03			(S ea t No - 48)
4 2	11051 /2020	04.02. 2020	WP (C) - 3507/ 2020	J.R. KHUNTI A	C.O .	COUR T NO. 8	Order Dtd. 2020-02-03			(S ea t No - 48)
4 3	11052 /2020	04.02. 2020	CRLMP - 80/20 20	P.K. JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-03			(S ea t No - 48)
4 4	11053 /2020	04.02. 2020	WP (C) - 19660 /2019	AMIYA KUMAR SWAIN	C.O .	COUR T NO. 9	Order Dtd. 2020-01-29		WRIT BRAN CH-1	(S ea t No - 4)

45	11054/2020	04.02.2020	WP (C) - 3101/2020	M. R. RO UTRAY	C.O.	COURT NO. 8	Order Dtd. 2020-01-29			(Seat No - 4)
46	11055/2020	04.02.2020	WPCRL - 1342/2012	P. PARIJA	C.O.	COURT NO. 6	Order Dtd. 2020-02-03			(Seat No - 4)
47	11056/2020	04.02.2020	WP (C) - 3106/2020	M. R. RO UTRAY	C.O.	COURT NO. 8	Order Dtd. 2020-01-29			(Seat No - 4)
48	11057/2020	04.02.2020	WP (C) - 21798/2019	K. K. MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-24	WRIT BRANCH-3		(Seat No - 14)
49	11058/2020	04.02.2020	WP (C) - 599/2020	K. N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-29	WRIT BRANCH (DIVISION BENCH)		(Seat No - 110)
50	11059/2020	04.02.2020	WP (C) - 8484/2019	J. P. KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-03	WRIT BRANCH-6		(Seat No - 26)
51	11060/2020	04.02.2020	CRLMP - 1835/2019	B. BAG	GENERAL		Order Dtd. 2020-01-09			(Seat No - 26)
52	11061/2020	04.02.2020	MACA-417/2017	S. K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Seat No - 26)

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53	11062/2020	04.02.2020	CRLMP - 1835/2019	B. BAG	GENERAL		Order Dtd. 2020-01-09			(Seat No - 26)
54	11063/2020	04.02.2020	MACA-417/2017	B. R. SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2020-01-28			(Seat No - 26)
55	11064/2020	04.02.2020	WP (C) - 1065/2019	KADAMBINI SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-03		WRIT BRANCH-6	(Seat No - 24)
56	11065/2020	04.02.2020	MACA-258/2017	S. K. SINGH	C.O.	COURT NO. 9	Order Dtd. 2020-01-28		MISC . APPEAL SEC.	(Seat No - 7)
57	11066/2020	04.02.2020	WP (C) - 3139/2020	A. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2020-01-29			(Seat No - 7)
58	11067/2020	04.02.2020	WP (C) - 1134/2020	P.K. DAS	C.O.	COURT NO. 7	Order Dtd. 2020-02-03			(Seat No - 7)
59	11068/2020	04.02.2020	MACA-258/2017	S. K. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-01-28		MISC . APPEAL SEC.	(Seat No - 7)
60	11069/2020	04.02.2020	WP (C) - 3145/2020	A. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-01-29			(Seat No - 7)
6	11070	04.02.	WP (C)	NIRANJ	C.O.	COUR	Order Dtd. 2020-02-03			(S

1	/2020	2020	- 1498/ 2020	AN PANDA	.	T NO. 7				ea t No - 7)
6 2	11071 /2020	04.02. 2020	WP (C) - 3149/ 2020	A. SAHOO	C.O .	COUR T NO. 7	Order Dtd. 2020-01-29			(S ea t No - 7)
6 3	11072 /2020	04.02. 2020	CRLMP - 799/2 018	P.K. BEHERA	C.O .	DR (J)	Order Dtd. 2020-02-03			(S ea t No - 7)
6 4	11073 /2020	04.02. 2020	MACA- 122/2 017	SARAT SWAIN	C.O .	COUR T NO. 7	Order Dtd. 2020-01-28	MISC . APPE AL SEC.		(S ea t No - 4)
6 5	11074 /2020	04.02. 2020	CRLMP - 1267/ 2019	S.N. SHARMA	C.O .	COUR T NO. 17	Order Dtd. 2020-02-03			(S ea t No - 4)
6 6	11075 /2020	04.02. 2020	WP (C) - 3148/ 2020	A. SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2020-01-29			(S ea t No - 4)
6 7	11076 /2020	04.02. 2020	MACA- 122/2 017	B. R. SENAPA TI	C.O .	COUR T NO. 7	Order Dtd. 2020-01-28	MISC . APPE AL SEC.		(S ea t No - 4)
6 8	11077 /2020	04.02. 2020	CRLMP - 1590/ 2019	S.C. DAS	C.O .	COUR T NO. 17	Order Dtd. 2020-02-03			(S ea t No - 4)
6 9	11078 /2020	04.02. 2020	BLAPL - 8811/ 2019	B. DAS	C.O .	COUR T NO. 23	Order Dtd. 2020-02-03			(S ea t No - 4)

70	11079	04.02.2020	WP (C) - 3146/2020	A. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-01-29		(Seat No - 4)
71	11080	04.02.2020	CRLMP - 1147/2016	D.K. MALLIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-03		(Seat No - 4)
72	11081	04.02.2020	ABLAP L- 19261/2019	H. K. DASH	C.O.	COURT NO. 1	Order Dtd. 2020-02-03		(Seat No - 4)
73	11082	04.02.2020	WP (C) - 3152/2020	A. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-01-29		(Seat No - 4)
74	11083	04.02.2020	CRLMP - 50/2020	S.P. SETHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-03		(Seat No - 4)
75	11084	04.02.2020	WP (C) - 5170/2018	S.C. DASH	GENERAL		Order Dtd. 2020-01-07		(Seat No - 4)
76	11085	04.02.2020	WP (C) - 3151/2020	A. SAHOO	C.O.		Order Dtd. 2020-01-29		(Seat No - 4)
77	11086	04.02.2020	CRLMP - 50/2020	M/S. SI BA PRASAD SETHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-03		(Seat No - 4)
78	11087	04.02.2020	TRP (C) - 24/2020	P. K. DAS	C.O.	COURT NO. 7	Order Dtd. 2020-02-03		(Seat No - 4)

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79	11088/2020	04.02.2020	CRLMC - 3421/2019	M. R. ROUSTRAY	C.O.	COURT NO. 1	Order Dtd. 2020-02-03			(Seat No - 4)
80	11089/2020	04.02.2020	WP (C) - 3156/2020	A. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Seat No - 4)
81	11090/2020	04.02.2020	CRLMP - 83/2020	M/S. PARTHA SARATHI DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-03			(Seat No - 4)
82	11091/2020	04.02.2020	CRLMC - 3411/2019	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2020-02-03			(Seat No - 4)
83	11092/2020	04.02.2020	WP (C) - 3157/2020	A. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Seat No - 4)
84	11093/2020	04.02.2020	CRLMP - 1011/2019	J. MANTRI	C.O.	COURT NO. 17	Order Dtd. 2020-02-03			(Seat No - 4)
85	11094/2020	04.02.2020	WP (C) - 3767/2020	R. K. OJHA	C.O.	COURT NO. 7	Order Dtd. 2020-02-03			(Seat No - 4)
86	11095/2020	04.02.2020	CRLMP - 65/2020	R. K. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-03			(Seat No - 4)
87	11096/2020	04.02.2020	WP (C) - 3158/2020	A. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2020-01-29			(Seat No - 4)

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8 8	11097 /2020	04.02. 2020	WP (C) - 3657/ 2020	BIKRAM BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-03			(S ea t No - 4)
8 9	11098 /2020	04.02. 2020	WP (C) - 3655/ 2020	BIKRAM BEHERA	C.O .	COUR T NO. 7	Order Dtd. 2020-02-03			(S ea t No - 4)
9 0	11099 /2020	04.02. 2020	WP (C) - 27554 /2019	ARTATR ANA NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-03	WRIT BRAN CH-5		(S ea t No - 23)
9 1	11100 /2020	04.02. 2020	CRLMP - 82/20 20	S.R. KAR	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-03			(S ea t No - 23)
9 2	11101 /2020	04.02. 2020	WP (C) - 3370/ 2020	J.R. KHUNTI A	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-29			(S ea t No - 23)
9 3	11102 /2020	04.02. 2020	CRLMP - 138/2 020	P.N. BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-03			(S ea t No - 23)
9 4	11103 /2020	04.02. 2020	ELPET - 13/20 19	R. K. BARIK	GEN ERA L		Order Dtd. 2020-02- 14Entire Order,			(S ea t No - 23)
9 5	11104 /2020	04.02. 2020	WP (C) - 3368/ 2020	J.R. KHUNTI A	C.O .		Order Dtd. 2020-01-29			(S ea t No

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9 6	11105 /2020	04.02. 2020	CRLMP - 56/20 20	NIRANJ AN SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-03			(S ea t No - 23)
9 7	11106 /2020	04.02. 2020	WP (C) - 3367/ 2020	J.R. KHUNTI A	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-29			(S ea t No - 23)
9 8	11107 /2020	04.02. 2020	ELPET - 13/20 19	R. K. BARIK	GEN ERA L		Order Dtd. 2020-02- 14Commissioner Report,			(S ea t No - 23)
9 9	11108 /2020	04.02. 2020	CRLMP - 137/2 020	P.N. BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-03			(S ea t No - 23)
1 0 0	11109 /2020	04.02. 2020	WP (C) - 3366/ 2020	J.R. KHUNTI A	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-29			(S ea t No - 23)
1 0 1	11110 /2020	04.02. 2020	ELPET - 13/20 19	R. K. BARIK	GEN ERA L		Order Dtd. 2020-02- 14Entire Order,			(S ea t No - 23)
1 0 2	11111 /2020	04.02. 2020	ABLAP L- 19721 /2019	BALARA M SINGH	GEN ERA L		Order Dtd. 2020-01-22			(S ea t No - 23)
1	11112	04.02.	WP (C)	C.R.	C.O	CH	Order Dtd. 2020-02-03			(S

03	/2020	2020	- 5127/ 2012	KAR	.					ea t No - 23)
104	11113 /2020	04.02. 2020	WP (C) - 3364/ 2020	J.R. KHUNTI A	C.O .	CH	Order Dtd. 2020-01-29			(S ea t No - 23)
105	11114 /2020	04.02. 2020	WP (C) - 24691 /2019	JYOTI PRAKAS H KAR	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-03		WRIT BRAN CH-4	(S ea t No - 17)
106	11115 /2020	04.02. 2020	WP (C) - 3020/ 2020	B. MOHANT Y	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-03		WRIT BRAN CH-8	(S ea t No - 29)
107	11116 /2020	04.02. 2020	WP (C) - 24205 /2019	A. K. MOHANT Y	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-03		WRIT BRAN CH-8	(S ea t No - 29)
108	11117 /2020	04.02. 2020	WP (C) - 3362/ 2020	J.R. KHUNTI A	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-29			(S ea t No - 29)
109	11118 /2020	04.02. 2020	OJC- 10796 /1999	MOTILA L MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-03			(S ea t No - 29)
110	11119 /2020	04.02. 2020	WP (C) - 3360/ 2020	J.R. KHUNTI A	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-29			(S ea t No -)

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1111	11120/2020	04.02.2020	WP (C) - 3376/2020	J. R. KHUNTI A	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29			(Seat No - 29)
1112	11121/2020	04.02.2020	WP (C) - 23837/2019	HIMANSHU KUMAR BHOL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-03	WRIT BRANCH-3		(Seat No - 11)
1113	11122/2020	04.02.2020	WP (C) - 3375/2020	J. R. KHUNTI A	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29			(Seat No - 11)
1114	11123/2020	04.02.2020	WP (C) - 3374/2020	J. R. KHUNTI A	C.O.	COURT NO. 8	Order Dtd. 2020-01-29			(Seat No - 11)
1115	11124/2020	04.02.2020	WP (C) - 3359/2020	J. R. KHUNTI A	C.O.	COURT NO. 8	Order Dtd. 2020-01-29			(Seat No - 11)
1116	11125/2020	04.02.2020	WP (C) - 913/2020	P. K. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2020-02-03			(Seat No - 11)
1117	11126/2020	04.02.2020	WP (C) - 3372/2020	J. R. KHUNTI A	C.O.	COURT NO. 7	Order Dtd. 2020-01-29			(Seat No - 11)
1118	11127/2020	04.02.2020	WP (C) -	P. K. MISHRA	C.O.	COURT	Order Dtd. 2020-02-03			(Seat

8			909/2020			NO. 7				t No - 11)
1119	11128/2020	04.02.2020	WP (C) - 3357/2020	J.R. KHUNTI A	C.O.	COURT NO. 7	Order Dtd. 2020-01-29			(Seat No - 11)
120	11129/2020	04.02.2020	WP (C) - 3371/2020	J.R. KHUNTI A	C.O.	COURT NO. 7	Order Dtd. 2020-01-29			(Seat No - 11)
121	11130/2020	04.02.2020	WP (C) - 3317/2020	R. K. DEHURI	C.O.	COURT NO. 7	Order Dtd. 2020-02-03			(Seat No - 11)
122	11131/2020	04.02.2020	WP (C) - 3356/2020	J.R. KHUNTI A	C.O.	COURT NO. 8	Order Dtd. 2020-01-29			(Seat No - 11)
123	11132/2020	04.02.2020	WP (C) - 1756/2020	M/S.NI RANJAN PANDA	C.O.	COURT NO. 8	Order Dtd. 2020-02-03			(Seat No - 11)
124	11133/2020	04.02.2020	CMP-689/2017	S.K.BE HERA	GENERAL		Order Dtd. 2019-11-16			(Seat No - 11)
125	11134/2020	04.02.2020	WP (C) - 3192/2020	R.K. BISOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-03			(Seat No - 11)

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1 2 6	11135 /2020	04.02. 2020	WP (C) - 3504/ 2020	J.R. KHUNTI A	C.O .	COUR T NO. 8	Order Dtd. 2020-02-03			(S ea t No - 11)
1 2 7	11136 /2020	04.02. 2020	WP (C) - 1755/ 2020	M/S.NI RANJAN PANDA	C.O .	COUR T NO. 8	Order Dtd. 2020-02-03			(S ea t No - 11)
1 2 8	11137 /2020	04.02. 2020	WP (C) - 3193/ 2020	R.K. BISOI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-03			(S ea t No - 11)
1 2 9	11138 /2020	04.02. 2020	WP (C) - 1753/ 2020	M/S.NI RANJAN PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-03			(S ea t No - 11)
1 3 0	11139 /2020	04.02. 2020	ABLAP L- 3004/ 2019	S.K. SINGH	C.O .	COUR T NO. 1	Order Dtd. 2020-01-29			(S ea t No - 11)
1 3 1	11140 /2020	04.02. 2020	WP (C) - 3195/ 2020	R.K. BISOI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-03			(S ea t No - 11)
1 3 2	11141 /2020	04.02. 2020	WP (C) - 1747/ 2020	M/S.NI RANJAN PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-03			(S ea t No - 11)
1 3 3	11142 /2020	04.02. 2020	WP (C) - 2898/ 2020	R.K. BISOI	C.O .	COUR T NO.	Order Dtd. 2020-02-03			(S ea t No - 11)

			2020			3 OLD			No - 11)
1 3 4	11143 /2020	04.02. 2020	WP (C) - 1745/ 2020	M/S.NI RANJAN PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-03		(S ea t No - 11)
1 3 5	11144 /2020	04.02. 2020	WP (C) - 17442 /2015	M. SAMAL	GEN ERA L		Order Dtd. 2020-01- 22Annexure,		(S ea t No - 11)
1 3 6	11145 /2020	04.02. 2020	WP (C) - 1743/ 2020	M/S.NI RANJAN PANDA	C.O .	COUR T NO. 7	Order Dtd. 2020-02-03		(S ea t No - 11)
1 3 7	11146 /2020	04.02. 2020	ABLAP L- 3546/ 2019	PURUSO TTAM CHULI	C.O .	COUR T NO. 1	Order Dtd. 2020-01-29		(S ea t No - 11)
1 3 8	11147 /2020	04.02. 2020	ABLAP L- 7271/ 2019	M.R. BARIK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-01-29		(S ea t No - 11)
1 3 9	11148 /2020	04.02. 2020	WP (C) - 2897/ 2020	R.K. BISOI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-03		(S ea t No - 11)
1 4 0	11149 /2020	04.02. 2020	ABLAP L- 721/2 020	A. SARMAD I	C.O .	COUR T NO. 1	Order Dtd. 2020-01-29		(S ea t No - 11)

1 4 1	11150 /2020	04.02. 2020	WP (C) - 25490 /2019	B.D. BISWAL	C.O .	COUR T NO. 9	Order Dtd. 2020-02-03			(S ea t No - 11)
1 4 2	11151 /2020	04.02. 2020	ABLAP L- 714/2 020	B. SINGH	C.O .	COUR T NO. 1	Order Dtd. 2020-01-29			(S ea t No - 11)
1 4 3	11152 /2020	04.02. 2020	WP (C) - 2894/ 2020	R.K. BISOI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-03			(S ea t No - 11)
1 4 4	11153 /2020	04.02. 2020	ABLAP L- 700/2 020	R. DAS	C.O .	COUR T NO. 1	Order Dtd. 2020-01-29			(S ea t No - 11)
1 4 5	11154 /2020	04.02. 2020	WP (C) - 2895/ 2020	R.K. BISOI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-03			(S ea t No - 11)
1 4 6	11155 /2020	04.02. 2020	WP (C) - 3209/ 2020	R.K. BISOI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-03			(S ea t No - 11)
1 4 7	11156 /2020	04.02. 2020	ABLAP L- 698/2 020	R. DAS	C.O .	COUR T NO. 1	Order Dtd. 2020-01-29			(S ea t No - 11)
1 4 8	11157 /2020	04.02. 2020	CRLMP - 1661/ 2019	N. MOHARA NA	C.O .	COUR T NO. 17	Order Dtd. 2020-02-03			(S ea t No)

										- 11)
1 4 9	11158 /2020	04.02. 2020	ABLAP L- 168/2 020	N. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020-01-28			(S ea t No - 11)
1 5 0	11159 /2020	04.02. 2020	WP (C) - 5121/ 2012	ASHUTO SH MOHANT Y	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020-02-03			(S ea t No - 11)
1 5 1	11160 /2020	04.02. 2020	ABLAP L- 655/2 020	S. P. NAYAK, ADV	C.O .	COUR T NO. 1	Order Dtd. 2020-01-29			(S ea t No - 11)
1 5 2	11161 /2020	04.02. 2020	WP (C) - 24141 /2019	P. K. DAS	C.O .	COUR T NO. 9	Order Dtd. 2020-02-03		WRIT BRAN CH-7	(S ea t No - 15)
1 5 3	11162 /2020	04.02. 2020	ABLAP L- 738/2 020	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 1	Order Dtd. 2020-01-29			(S ea t No - 15)
1 5 4	11163 /2020	04.02. 2020	TRP (C))- 359/2 019	U. P. BAG	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-02-03			(S ea t No - 15)
1 5 5	11164 /2020	04.02. 2020	ABLAP L- 613/2 020	H. K. MALLIC K	C.O .	COUR T NO. 1	Order Dtd. 2020-01-29			(S ea t No - 15)
1	11165	04.02.	TRP (C)	NIRANJ	C.O	COUR	Order Dtd. 2020-01-29		M. J.	(S

56	/2020	2020) - 101/2019	AN SAHOO	.	T NO. 9			C.	eat No - 6)
157	11166/2020	04.02.2020	ABLAP L-611/2020	BISWAJIT MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2020-01-29			(Seat No - 6)
158	11167/2020	04.02.2020	TRP (C) - 22/2020	S. DAS	C.O.	COURT NO. 7	Order Dtd. 2020-02-03			(Seat No - 6)
159	11168/2020	04.02.2020	TRP (C) - 26/2020	P.K. LENKA	C.O.	COURT NO. 7	Order Dtd. 2020-02-03			(Seat No - 6)
160	11169/2020	04.02.2020	CRLMC - 1368/2019	A.K. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2020-02-03		CRIMINAL MISC -3	(Seat No - 9)
161	11170/2020	04.02.2020	CRLMC - 3100/2019	S.C. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2020-02-03			(Seat No - 9)
162	11171/2020	04.02.2020	MSA-1/2020	H.K. DASH	C.O.	COURT NO. 7	Order Dtd. 2020-02-03			(Seat No - 9)
163	11172/2020	04.02.2020	FAO-872/2019	S.K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-02-03		MISC . APPELLAL SEC.	(Seat No - 5)
164	11173/2020	04.02.2020	CRLMC - 3186/2019	B. SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-02-03			(Seat No - 5)

165	11174/2020	04.02.2020	FAO-879/2019	R.K. MOHAPATRA	C.O.	COURT NO. 8	Order Dtd. 2020-02-03	MISC . APPELLAL SEC.	(Seat No - 5)
166	11175/2020	04.02.2020	CRLMC - 3412/2019	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2020-02-03		(Seat No - 5)
167	11176/2020	04.02.2020	FAO-898/2019	R.KK. MOHAPATRA	C.O.	COURT NO. 7	Order Dtd. 2020-02-03	MISC . APPELLAL SEC.	(Seat No - 5)
168	11177/2020	04.02.2020	WP (C) - 21376/2019	P. L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29	WRIT BRANCH-6	(Seat No - 16)
169	11178/2020	04.02.2020	WP (C) - 21112/2019	P. L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29	WRIT BRANCH-3	(Seat No - 13)
170	11179/2020	04.02.2020	WP (C) - 21111/2019	P. L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29	WRIT BRANCH-3	(Seat No - 13)
171	11180/2020	04.02.2020	WP (C) - 21108/2019	P. L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29	WRIT BRANCH-3	(Seat No - 13)
172	11181/2020	04.02.2020	WP (C) - 21122/2019	P. L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29	WRIT BRANCH-3	(Seat No - 13)

1 7 3	11182 /2020	04.02. 2020	WP (C) - 26347 /2019	P. L. MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-29		WRIT BRAN CH-8	(S ea t No - 41)
1 7 4	11183 /2020	04.02. 2020	WP (C) - 26599 /2019	P. L. MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-29		WRIT BRAN CH-2	(S ea t No - 34)
1 7 5	11184 /2020	04.02. 2020	WP (C) - 2416/ 2020	P. L. MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-29		WRIT BRAN CH-1	(S ea t No - 4)
1 7 6	11185 /2020	04.02. 2020	WP (C) - 27129 /2019	P. L. MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-29		WRIT BRAN CH-8	(S ea t No - 42)
1 7 7	11186 /2020	04.02. 2020	WP (C) - 26614 /2019	P. L. MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-29		WRIT BRAN CH-3	(S ea t No - 28)
1 7 8	11187 /2020	04.02. 2020	WP (C) - 27128 /2019	P. L. MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-29		WRIT BRAN CH-8	(S ea t No - 42)
1 7 9	11188 /2020	04.02. 2020	WP (C) - 27131 /2019	P.L. MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-29		WRIT BRAN CH-8	(S ea t No - 42)
1 8 0	11189 /2020	04.02. 2020	WP (C) - 26814 /2019	P. L. MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-29		WRIT BRAN CH-5	(S ea t No -)

										21)
181	11190/2020	04.02.2020	WP (C) - 26806/2019	P. L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29		WRIT BRANCH-5	(Seat No - 21)
182	11191/2020	04.02.2020	WP (C) - 21128/2019	P.L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29		WRIT BRANCH-3	(Seat No - 13)
183	11192/2020	04.02.2020	WP (C) - 26610/2019	P. L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29		WRIT BRANCH-3	(Seat No - 28)
184	11193/2020	04.02.2020	WP (C) - 21124/2019	P.L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29		WRIT BRANCH-3	(Seat No - 13)
185	11194/2020	04.02.2020	WP (C) - 23979/2019	P. L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29			(Seat No - 13)
186	11195/2020	04.02.2020	WP (C) - 21477/2019	P.L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29		WRIT BRANCH-8	(Seat No - 40)
187	11196/2020	04.02.2020	WP (C) - 26333/2019	P. L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29		WRIT BRANCH-8	(Seat No - 41)
188	11197/2020	04.02.2020	WP (C) -	P.L. MISHRA	C.O.	COURT	Order Dtd. 2020-01-29		WRIT BRANCH	(Sea

8			21120 /2019			NO. 3 OLD		CH-3	t No - 13)
1 8 9	11198 /2020	04.02. 2020	WP (C) - 26339 /2019	P. L. MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-29	WRIT BRAN CH-8	(S ea t No - 41)
1 9 0	11199 /2020	04.02. 2020	WP (C) - 16314 /2018	R.P. MOHAPA TRA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-02-03		(S ea t No - 41)
1 9 1	11200 /2020	04.02. 2020	WP (C) - 21117 /2019	P.L. MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-29	WRIT BRAN CH-3	(S ea t No - 13)
1 9 2	11201 /2020	04.02. 2020	WP (C) - 26340 /2019	P. L. MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-29	WRIT BRAN CH-8	(S ea t No - 41)
1 9 3	11202 /2020	04.02. 2020	WP (C) - 1837/ 2020	R. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020-02-03		(S ea t No - 41)
1 9 4	11203 /2020	04.02. 2020	WP (C) - 26341 /2019	P. L. MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-29	WRIT BRAN CH-8	(S ea t No - 41)
1 9 5	11204 /2020	04.02. 2020	WP (C) - 2539/ 2020	P.L. MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-29	WRIT BRAN CH-2	(S ea t No - 7)

196	11205/2020	04.02.2020	WP (C) - 2546/2020	P. L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29	WRIT BRANCH-2	(Seat No - 7)
197	11206/2020	04.02.2020	CRLA-500/2017	B.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-03	CRIMINAL APPELL	(Seat No - 2)
198	11207/2020	04.02.2020	WP (C) - 26596/2019	P.L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29	WRIT BRANCH-2	(Seat No - 34)
199	11208/2020	04.02.2020	WP (C) - 2544/2020	P. L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29	WRIT BRANCH-2	(Seat No - 7)
200	11209/2020	04.02.2020	CRLA-39/2017	S. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-03	CRIMINAL APPELL	(Seat No - 2)
201	11210/2020	04.02.2020	WP (C) - 27132/2019	P.L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29	WRIT BRANCH-8	(Seat No - 42)
202	11211/2020	04.02.2020	CRLA-311/2017	P. K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-02-03	CRIMINAL APPELL	(Seat No - 2)
203	11212/2020	04.02.2020	WP (C) - 26603/2019	P.L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-29	WRIT BRANCH-3	(Seat No - 28)
200	11213/2020	04.02.2020	WP (C) -	K.N.SAHOO	C.O.	COURT	Order Dtd. 2020-02-03		(Sea

4			1782/ 2020			NO. 2 OLD				t No - 28)
2 0 5	11214 /2020	04.02. 2020	CRLA- 475/2 014	M. BARAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020-02-03		CRIM INAL APPE AL	(S ea t No - 1)
2 0 6	11215 /2020	04.02. 2020	WP (C) - 26606 /2019	P.L. MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-29		WRIT BRAN CH-3	(S ea t No - 28)
2 0 7	11216 /2020	04.02. 2020	JCRLA - 12/20 15	K. K. JENA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020-02-03		CRIM INAL APPE AL	(S ea t No - 6)
2 0 8	11217 /2020	04.02. 2020	WP (C) - 1783/ 2020	K.N.SA HOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020-02-03			(S ea t No - 6)
2 0 9	11218 /2020	04.02. 2020	WP (C) - 25314 /2019	AMIYA KUMAR SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020-01-28			(S ea t No - 6)
2 1 0	11219 /2020	04.02. 2020	WP (C) - 27130 /2019	P.L. MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-01-29		WRIT BRAN CH-8	(S ea t No - 42)
2 1 1	11220 /2020	04.02. 2020	WP (C) - 1784/ 2020	K.N. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-03			(S ea t No - 42)
2 1 2	11221 /2020	04.02. 2020	WP (C) - 1785/ 2020	K.N. SAHOO	C.O .	COUR T NO.	Order Dtd. 2020-02-03			(S ea t No - 42)

			2020			3 OLD				No - 42)
2 1 3	11222 /2020	04.02. 2020	WP (C) - 1786/ 2020	K.N.SA HOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-03			(S ea t No - 42)
2 1 4	11223 /2020	04.02. 2020	WP (C) - 1787/ 2020	K.N. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-03			(S ea t No - 42)
2 1 5	11224 /2020	04.02. 2020	WP (C) - 2459/ 2020	K.N.SA HOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020-02-03			(S ea t No - 42)
2 1 6	11225 /2020	04.02. 2020	WP (C) - 138/2 020	P. BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020-02-03		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 5)
2 1 7	11226 /2020	04.02. 2020	BLAPL - 11119 /2019	P.C.BE HERA	GEN ERA L		Order Dtd. 2020-01-22			(S ea t No - 10 5)
2 1 8	11227 /2020	04.02. 2020	SA- 50/19 99	D. K. JENA	GEN ERA L		Order Dtd. 1999-03-30		SECO ND APPE AL	(S ea t No - 6)
2 1 9	11228 /2020	04.02. 2020	CMP- 1926/ 2016	D. K. JENA	GEN ERA L		Order Dtd. 2017-08-17		WRIT BRAN CH-8	(S ea t No - 40)

2 2 0	11229 /2020	04.02. 2020	CRLMC - 2969/ 2019	B. K. ROUT	GEN ERA L		Order Dtd. 2020-01-22		(S ea t No - 40)
2 2 1	11230 /2020	04.02. 2020	CRLA- 848/2 019	P. MOHARA NA	GEN ERA L		Order Dtd. 2019-12-16		(S ea t No - 40)
2 2 2	11231 /2020	04.02. 2020	CRLA- 849/2 019	P. MOHARA NA	GEN ERA L		Order Dtd. 2019-12-16		(S ea t No - 40)
2 2 3	11232 /2020	04.02. 2020	CRLA- 850/2 019	P. MOHARA NA	GEN ERA L		Order Dtd. 2019-12-16		(S ea t No - 40)
2 2 4	11233 /2020	04.02. 2020	WP (C) - 3678/ 2020	L.D. SAHU	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03		(S ea t No - 40)
2 2 5	11234 /2020	04.02. 2020	CONTC - 1368/ 2016	R.K. PANDA	GEN ERA L		Order Dtd. 2016-12-09	CONT EMPT	(S ea t No - 5)
2 2 6	11235 /2020	04.02. 2020	WP (C) - 3678/ 2020	M.D. BISWAL	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03		(S ea t No - 5)
2 2 7	11236 /2020	04.02. 2020	WA- 4/201 6	R.K. PANDA	GEN ERA L		Order Dtd. 2019-12- 11Petition,Annexure,Count er,Rejoinder,		(S ea t No - 5)

2 2 8	11237 /2020	04.02. 2020	WP (C) - 27410 /2019	L.D. SAHU	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03			(S ea t No - 5)
2 2 9	11238 /2020	04.02. 2020	WP (C) - 27410 /2019	P.K. MOHANT Y	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03			(S ea t No - 5)
2 3 0	11239 /2020	04.02. 2020	WP (C) - 11148 /2005	R.KK. PANDA	GEN ERA L		Order Dtd. 2015-12- 01Petition,Annexure,Misc. case,Counter,Rejoinder,	WRIT BRAN CH-7		(S ea t No - 5)
2 3 1	11240 /2020	04.02. 2020	CONTC - 1821/ 2019	B. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-01-29			(S ea t No - 5)
2 3 2	11241 /2020	04.02. 2020	WP (C) - 2282/ 2020	K.N.SA HOO	C.O .	COUR T NO. 19	Order Dtd. 2020-02-03			(S ea t No - 5)
2 3 3	11242 /2020	04.02. 2020	WP (C) - 2287/ 2020	K.N.SA HOO	C.O .	COUR T NO. 19	Order Dtd. 2020-02-03			(S ea t No - 5)
2 3 4	11243 /2020	04.02. 2020	WP (C) - 1595/ 2020	B.B. MALLIC K	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03			(S ea t No - 5)
2 3 5	11244 /2020	04.02. 2020	WP (C) - 28522 /2019	H.S.PA IKRAY	C.O .	COUR T NO. 19	Order Dtd. 2020-01-28			(S ea t No - 5)
2 3 6	11245 /2020	04.02. 2020	WPCRL - 125/2 019	L.C. BEHERA	C.O .	COUR T NO. 2	Order Dtd. 2019-12-20			(S ea t No

						OLD				- 5)
2 3 7	11246 /2020	04.02. 2020	WP (C) - 9260/ 2007	P.K. JENA	C.O .	IN CHAM BERS	Order Dtd. 2020-01-29			(S ea t No - 5)
2 3 8	11247 /2020	04.02. 2020	WP (C) - 9260/ 2007	C.R. NAYAK	C.O .	IN CHAM BERS	Order Dtd. 2020-01-29			(S ea t No - 5)
2 3 9	11248 /2020	04.02. 2020	CONTC - 2191/ 2019	N.K. ROUT	C.O .	COUR T NO. 19	Order Dtd. 2020-01-29			(S ea t No - 5)
2 4 0	11249 /2020	04.02. 2020	WP (C) - 2827/ 2020	R.K. MOHABH OI	C.O .	COUR T NO. 19	Order Dtd. 2020-02-03		WRIT BRAN CH-5	(S ea t No - 20)
2 4 1	11250 /2020	04.02. 2020	RVWPE T- 53/20 03	G. ROUT	C.O .	COUR T NO. 9	Order Dtd. 2020-01-29			(S ea t No - 20)
2 4 2	11251 /2020	04.02. 2020	RVWPE T- 53/20 03	M.M. PANDA	C.O .	COUR T NO. 9	Order Dtd. 2020-01-29			(S ea t No - 20)
2 4 3	11252 /2020	04.02. 2020	WP (C) - 2687/ 2020	P.R. MISHRA	C.O .	COUR T NO. 19	Order Dtd. 2020-02-03			(S ea t No - 20)
2 4 4	11253 /2020	04.02. 2020	RVWPE T- 53/20 03	N.K. NAYAK	C.O .	COUR T NO. 9	Order Dtd. 2020-01-29			(S ea t No - 5)

										20)
245	11254/2020	04.02.2020	WP (C) - 9972/2019	G. ROUT	C.O.	COURT NO. 3	Order Dtd. 2020-01-29			(Seat No - 20)
246	11255/2020	04.02.2020	WP (C) - 9972/2019	R.K. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2020-01-29			(Seat No - 20)
247	11256/2020	04.02.2020	WP (C) - 27946/2019	N. SINGH	C.O.	COURT NO. 19	Order Dtd. 2020-02-03			(Seat No - 20)
248	11257/2020	04.02.2020	WP (C) - 9972/2019	B.K. PATI	C.O.	COURT NO. 3	Order Dtd. 2020-01-29			(Seat No - 20)
249	11258/2020	04.02.2020	WP (C) - 3186/2020	MANAS PATI	C.O.	COURT NO. 22	Order Dtd. 2020-02-03			(Seat No - 20)
250	11259/2020	04.02.2020	WP (C) - 3432/2020	R.C. ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-02-03			(Seat No - 20)
251	11260/2020	04.02.2020	WP (C) - 3487/2020	MANAS PATI	C.O.	COURT NO. 22	Order Dtd. 2020-02-03			(Seat No - 20)
255	11261/2020	04.02.2020	WP (C) -	R.C. ROUT	C.O.	COURT	Order Dtd. 2020-02-03			(Seat

2			3430/ 2020			NO. 22				t No - 20)
2 5 3	11262 /2020	04.02. 2020	WPCRL - 114/2 019	A.K. MISHRA	C.O .	COUR T NO. 19	Order Dtd. 2020-02-03		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 1)
2 5 4	11263 /2020	04.02. 2020	WP (C) - 20034 /2019	R.R. DAS	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03			(S ea t No - 11 1)
2 5 5	11264 /2020	04.02. 2020	WPCRL - 114/2 019	P.K. MOHANT Y	C.O .	COUR T NO. 19	Order Dtd. 2020-02-03		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 1)
2 5 6	11265 /2020	04.02. 2020	WP (C) - 3429/ 2020	R.C. ROUT	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03			(S ea t No - 11 1)
2 5 7	11266 /2020	04.02. 2020	CRLRE V- 834/2 012	N. MOHAPA TRA	GEN ERA L		Order Dtd. 2019-11-27		CRIM INAL REVI SION	(S ea t No - 2)
2 5 8	11267 /2020	04.02. 2020	WP (C) - 2902/ 2020	D.K. BEHERA	C.O .	COUR T NO. 19	Order Dtd. 2020-02-03			(S ea t No - 2)
2 5 9	11268 /2020	04.02. 2020	WP (C) - 20035 /2019	R.R. DAS	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03			(S ea t No - 2)

260	11269/2020	04.02.2020	WP (C) - 2199/2020	P. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Seat No - 2)
261	11270/2020	04.02.2020	WP (C) - 21222/2019	P.R. MISHRA, ADV	C.O.	COURT NO. 3	Order Dtd. 2019-01-29		WRIT BRANCH (DIVISION BENCH)	(Seat No - 114)
262	11271/2020	04.02.2020	WP (C) - 2211/2020	P.K. MALLIK	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Seat No - 114)
263	11272/2020	04.02.2020	WP (C) - 3410/2020	J.P. KAR	C.O.	COURT NO. 19	Order Dtd. 2020-02-03			(Seat No - 114)
264	11273/2020	04.02.2020	WP (C) - 2212/2020	P.K. MALLIK	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Seat No - 114)
265	11274/2020	04.02.2020	WP (C) - 2196/2020	P. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-01-29			(Seat No - 114)
266	11275/2020	04.02.2020	WP (C) - 2635/2020	S. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-02-03			(Seat No - 114)
267	11276/2020	04.02.2020	WP (C) - 3039/2020	CHINTU SAMAL	C.O.	COURT NO. 19	Order Dtd. 2020-02-03			(Seat No - 114)

										- 11 4)
2 6 8	11277 /2020	04.02. 2020	WP (C) - 3040/ 2020	CHINTU SAMAL	C.O .	COUR T NO. 19	Order Dtd. 2020-02-03			(S ea t No - 11 4)
2 6 9	11278 /2020	04.02. 2020	WP (C) - 3213/ 2020	MANAS PATI	C.O .	COUR T NO. 19	Order Dtd. 2020-02-03			(S ea t No - 11 4)
2 7 0	11279 /2020	04.02. 2020	WP (C) - 2935/ 2020	ABHIRA M SWAIN	C.O .	COUR T NO. 19	Order Dtd. 2020-02-03			(S ea t No - 11 4)
2 7 1	11280 /2020	04.02. 2020	WP (C) - 2294/ 2020	NIRANJ AN ROUT	C.O .	COUR T NO. 19	Order Dtd. 2020-02-03			(S ea t No - 11 4)
2 7 2	11281 /2020	04.02. 2020	WP (C) - 1979/ 2020	SUMANT A KU. NAYAK	C.O .	COUR T NO. 19	Order Dtd. 2020-02-03			(S ea t No - 11 4)
2 7 3	11282 /2020	04.02. 2020	WP (C) - 3501/ 2020	S.S. SAHOO	C.O .	COUR T NO. 19	Order Dtd. 2020-02-03			(S ea t No - 11 4)
2 7 4	11283 /2020	04.02. 2020	WP (C) - 2441/ 2020	S.K. BEHERA	C.O .	COUR T NO. 19	Order Dtd. 2020-02-03			(S ea t No - 11 4)
2	11284	04.02.	WP (C)	K.	GEN		Order Dtd. 2020-01-28			(S

75	/2020	2020	- 2369/ 2020	MOHANT Y	ERA L					ea t No - 11 4)
276	11285 /2020	04.02. 2020	WP (C) - 1459/ 2020	K. MOHANT Y	GEN ERA L		Order Dtd. 2020-01-28			(S ea t No - 11 4)
277	11286 /2020	04.02. 2020	WP (C) - 8332/ 2011	K. MOHANT Y	GEN ERA L		Order Dtd. 2017-04- 19Petition,Annexure,	WRIT BRAN CH-7		(S ea t No - 5)
278	11287 /2020	04.02. 2020	WP (C) - 1969/ 2020	A. K. DAS	GEN ERA L		Order Dtd. 2020-01-28			(S ea t No - 5)
279	11288 /2020	04.02. 2020	WP (C) - 1353/ 2020	M/S.KR ISHNA CHANDR A SAHU	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03			(S ea t No - 5)
280	11289 /2020	04.02. 2020	WP (C) - 2393/ 2020	K. MOHANT Y	GEN ERA L		Order Dtd. 2020-01-28			(S ea t No - 5)
281	11290 /2020	04.02. 2020	WP (C) - 2369/ 2020	P.CH. DAS	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03			(S ea t No - 5)
282	11291 /2020	04.02. 2020	WP (C) - 3341/ 2020	S.K. SINGH	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03			(S ea t No - 5)
283	11292 /2020	04.02. 2020	WP (C) - 3138/ 2020	R.K. DEHURI	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03	WRIT BRAN CH-1		(S ea t No

										- 30)
2 8 4	11293 /2020	04.02. 2020	WP (C) - 2590/ 2020	M.R. ROUTRA Y	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03			(S ea t No - 30)
2 8 5	11294 /2020	04.02. 2020	WP (C) - 2430/ 2020	P.K. BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03			(S ea t No - 30)
2 8 6	11295 /2020	04.02. 2020	WP (C) - 1705/ 2020	P.K. MISHRA	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03		WRIT BRAN CH-1	(S ea t No - 3)
2 8 7	11296 /2020	04.02. 2020	WP (C) - 28107 /2019	R.N. BISWAL	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03			(S ea t No - 3)
2 8 8	11297 /2020	04.02. 2020	WP (C) - 1045/ 2020	SESHAD EV BISWAL	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03		WRIT BRAN CH-2	(S ea t No - 34)
2 8 9	11298 /2020	04.02. 2020	WP (C) - 1233/ 2020	N.K. ROUT	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03			(S ea t No - 34)
2 9 0	11299 /2020	04.02. 2020	WP (C) - 23225 /2010	R.K.BI SOI	GEN ERA L		Order Dtd. 2019-05-16		WRIT BRAN CH-7	(S ea t No - 44)
2 9 1	11300 /2020	04.02. 2020	WP (C) - 3206/ 2020	R.K. BISOI	C.O .	COUR T NO.	Order Dtd. 2020-02-03			(S ea t

			2020			22			No - 44)
292	11301/2020	04.02.2020	WP (C) - 3207/2020	R.K. BISOI	C.O.	COURT NO. 22	Order Dtd. 2020-02-03		(Seat No - 44)
293	11302/2020	04.02.2020	WP (C) - 3201/2020	R.K. BISOI	C.O.	COURT NO. 22	Order Dtd. 2020-02-03		(Seat No - 44)
294	11303/2020	04.02.2020	WP (C) - 3204/2020	R.K. BISOI	C.O.	COURT NO. 22	Order Dtd. 2020-02-03		(Seat No - 44)
295	11304/2020	04.02.2020	WP (C) - 3325/2020	M.R. ROUSTRAY	C.O.	COURT NO. 22	Order Dtd. 2020-02-03		(Seat No - 44)
296	11305/2020	04.02.2020	WP (C) - 3326/2020	M.R. ROUSTRAY	C.O.	COURT NO. 22	Order Dtd. 2020-02-03		(Seat No - 44)
297	11306/2020	04.02.2020	WP (C) - 3477/2020	R.CH. ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-02-03		(Seat No - 44)
298	11307/2020	04.02.2020	WP (C) - 3475/2020	R.CH. ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-02-03		(Seat No - 44)

299	11308/2020	04.02.2020	WP (C) - 3441/2020	R.CH. ROU	C.O.	COURT NO. 22	Order Dtd. 2020-02-03		WRIT BRANCH-5	(Seat No - 22)
300	11309/2020	04.02.2020	WP (C) - 3438/2020	R.CH. ROU	C.O.	COURT NO. 22	Order Dtd. 2020-02-03			(Seat No - 22)
301	11310/2020	04.02.2020	WP (C) - 3436/2020	R.CH. ROU	C.O.	COURT NO. 22	Order Dtd. 2020-02-03			(Seat No - 22)
302	11311/2020	04.02.2020	WP (C) - 3299/2020	K.C. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-03		WRIT BRANCH-3	(Seat No - 33)
303	11312/2020	04.02.2020	WP (C) - 2616/2020	R.K. BARIK	C.O.	COURT NO. 19	Order Dtd. 2020-02-03			(Seat No - 33)
304	11313/2020	04.02.2020	WP (C) - 2617/2020	R.K. BARIK	C.O.	COURT NO. 19	Order Dtd. 2020-02-03			(Seat No - 33)
305	11314/2020	04.02.2020	WP (C) - 2619/2020	R.K. BARIK	C.O.	COURT NO. 19	Order Dtd. 2020-02-03			(Seat No - 33)
306	11315/2020	04.02.2020	WP (C) - 55/2013	G. K. PANIGRAHI	GENERAL		Order Dtd. 2019-05-15		WRIT BRANCH-9	(Seat No)

										- 52)
3 0 7	11316 /2020	04.02. 2020	WP (C) - 2620/ 2020	R.K. BARIK	C.O .	COUR T NO. 19	Order Dtd. 2020-02-03			(S ea t No - 52)
3 0 8	11317 /2020	04.02. 2020	WP (C) - 2621/ 2020	R.K. BARIK	C.O .	COUR T NO. 19	Order Dtd. 2020-02-03			(S ea t No - 52)
3 0 9	11318 /2020	04.02. 2020	WP (C) - 2690/ 2020	R.K.BA RIK	C.O .	COUR T NO. 19	Order Dtd. 2020-02-03			(S ea t No - 52)
3 1 0	11319 /2020	04.02. 2020	WP (C) - 626/2 020	M/S.LI NGARAJ DASH	C.O .	COUR T NO. 19	Order Dtd. 2020-01-29			(S ea t No - 52)
3 1 1	11320 /2020	04.02. 2020	WP (C) - 2284/ 2020	K.N. SAHOO	C.O .	COUR T NO. 19	Order Dtd. 2020-01-29			(S ea t No - 52)
3 1 2	11321 /2020	04.02. 2020	WP (C) - 936/2 020	N. RAO	C.O .	COUR T NO. 19	Order Dtd. 2020-01-29			(S ea t No - 52)
3 1 3	11322 /2020	04.02. 2020	WP (C) - 864/2 020	N. RAO	C.O .	COUR T NO. 19	Order Dtd. 2020-01-29			(S ea t No - 52)
3	11323	04.02.	WP (C)	TAPAN	C.O	COUR	Order Dtd. 2020-02-03			(S

14	/2020	2020	- 2563/ 2020	SWAIN	.	T NO. 19				ea t No - 52)
315	11324 /2020	04.02. 2020	WP (C) - 3630/ 2020	M.R. ROUTRA Y	C.O .	COUR T NO. 19	Order Dtd. 2020-02-03			(S ea t No - 52)
316	11325 /2020	04.02. 2020	WP (C) - 3629/ 2020	M.R. ROUTRA Y	C.O .	COUR T NO. 19	Order Dtd. 2020-02-03			(S ea t No - 52)
317	11326 /2020	04.02. 2020	WP (C) - 3627/ 2020	M.R. ROUTRA Y	C.O .	COUR T NO. 19	Order Dtd. 2020-02-03			(S ea t No - 52)
318	11327 /2020	04.02. 2020	WP (C) - 14023 /2019	SAHADE V MUDULI	C.O .	COUR T NO. 22	Order Dtd. 2020-01-21			(S ea t No - 52)
319	11328 /2020	04.02. 2020	CMP- 607/2 019	M.BEHE RA	GEN ERA L		Order Dtd. 2019-07-02		WRIT BRAN CH-7	(S ea t No - 44)
320	11329 /2020	04.02. 2020	WP (C) - 18647 /2019	R.K.ME HER	GEN ERA L		Order Dtd. 2019-10-14			(S ea t No - 44)
321	11330 /2020	04.02. 2020	WP (C) - 3033/ 2020	K.C. TRIPAT HY	C.O .	COUR T NO. 7	Order Dtd. 2020-02-04		WRIT BRAN CH-8	(S ea t No -)

										29)
3 2 2	11331 /2020	04.02. 2020	WP (C) - 7735/ 2018	B.BEHE RA	GEN ERA L		Order Dtd. 2020-01-07			(S ea t No - 29)
3 2 3	11332 /2020	04.02. 2020	CRLMC - 1776/ 2019	S.BEHE RA	GEN ERA L		Order Dtd. 2020-01-03			(S ea t No - 29)
3 2 4	11333 /2020	04.02. 2020	RFA- 185/2 004	P.K.MI SHRA	GEN ERA L		Order Dtd. 2019-10-18			(S ea t No - 29)
3 2 5	11334 /2020	04.02. 2020	WP (C) - 2316/ 2020	R.K.MO HABHOI	GEN ERA L		Order Dtd. 2020-01-28			(S ea t No - 29)
3 2 6	11335 /2020	04.02. 2020	WP (C) - 26913 /2019	K.N. SAHOO	GEN ERA L		Order Dtd. 9999-12-31		WRIT BRAN CH-6	(S ea t No - 35)
3 2 7	11336 /2020	04.02. 2020	WP (C) - 9463/ 2019	P.K.RA TH	GEN ERA L		Order Dtd. 2020-02-04			(S ea t No - 35)
3 2 8	11337 /2020	04.02. 2020	WP (C) - 24128 /2019	S.BARI K	GEN ERA L		Order Dtd. 2019-12-05			(S ea t No - 35)
3 2	11338 /2020	04.02. 2020	WP (C) -	D.SAMA L	GEN ERA		Order Dtd. 2019-08-21			(S ea

9			8131/ 2003		L					t No - 35)
3 3 0	11339 /2020	04.02. 2020	WP (C) - 26158 /2019	A.K.DA S	GEN ERA L		Order Dtd. 2020-01-08			(S ea t No - 35)
3 3 1	11340 /2020	04.02. 2020	WP (C) - 26159 /2019	A.K.DA S	GEN ERA L		Order Dtd. 2020-01-29			(S ea t No - 35)
3 3 2	11341 /2020	04.02. 2020	WP (C) - 18344 /2018	D.MISH RA	GEN ERA L		Order Dtd. 2018-12-19	WRIT BRAN CH-2		(S ea t No - 6)
3 3 3	11342 /2020	04.02. 2020	WP (C) - 8409/ 2011	K.M.SA HOO	GEN ERA L		Order Dtd. 2012-03-30	WRIT BRAN CH-8		(S ea t No - 40)
3 3 4	11343 /2020	04.02. 2020	WP (C) - 9331/ 2019	M.K.RA NA	GEN ERA L		Order Dtd. 2020-03-02	WRIT BRAN CH (DIV ISIO N BENC H)		(S ea t No - 10 2)
3 3 5	11344 /2020	04.02. 2020	WP (C) - 25948 /2019	M.K.RA NA	GEN ERA L		Order Dtd. 2020-03-02	WRIT BRAN CH (DIV ISIO N BENC H)		(S ea t No - 11 3)
3 3 6	11345 /2020	04.02. 2020	WP (C) - 2872/ 2019	M.K.RA NA	GEN ERA L		Order Dtd. 9999-12-31	WRIT BRAN CH (DIV ISIO		(S ea t No - -

									N BENC H)	10 9)
3 3 7	11346 /2020	04.02. 2020	WP (C) - 21977 /2019	M.K.RA NA	GEN ERA L		Order Dtd. 9999-12-31		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 5)
3 3 8	11347 /2020	04.02. 2020	WP (C) - 21974 /2019	M.K.RA NA	GEN ERA L		Order Dtd. 9999-12-31		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 5)
3 3 9	11348 /2020	04.02. 2020	WP (C) - 15999 /2019	M.K.RA NA	GEN ERA L		Order Dtd. 2020-01-28			(S ea t No - 10 5)
3 4 0	11349 /2020	04.02. 2020	WP (C) - 20557 /2019	M.K.RA NA	GEN ERA L		Order Dtd. 9999-12-31		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 6)
3 4 1	11350 /2020	04.02. 2020	ABLAP L- 2938/ 2019	B.MOHA PATRA	GEN ERA L		Order Dtd. 2019-08-19		CRMI NAL MISC -2	(S ea t No - 11)
3 4 2	11351 /2020	04.02. 2020	CRLMP - 489/2 018	K.S.SA HU	GEN ERA L		Order Dtd. 9999-12-31			(S ea t No - 11)
3 4 3	11352 /2020	04.02. 2020	CRLMP - 1043/ 2018	B.R.SE NAPATI	C.O .	COUR T NO. 9	Order Dtd. 2020-01-20			(S ea t No -)

										11)
344	11353/2020	04.02.2020	FA-401/1998	K.K.JE NA	C.O.	COURT NO. 9	Order Dtd. 2014-08-19		FIRST APPEAL	(Seat No- 7)
345	11354/2020	04.02.2020	WA-4/2016	P.K.JE NA	GEN ERA L		Order Dtd. 2019-12-11			(S ea t No - 7)
346	11355/2020	04.02.2020	COPET - 24/2014	A.K.JE NA	GEN ERA L		Order Dtd. 2020-01-10			(S ea t No - 7)
347	11356/2020	04.02.2020	BLAPL - 10783/2019	B.K. PANDA	C.O.	COURT NO. 23	Order Dtd. 2020-02-03			(S ea t No - 7)
348	11357/2020	04.02.2020	COPET - 42/2014	M.M.PA NDA	GEN ERA L		Order Dtd. 2016-10-07		CIVIL REVI SION	(S ea t No - 3)
349	11358/2020	04.02.2020	COPET - 42/2014	M.M.PA NDA	GEN ERA L		Order Dtd. 2016-10-07		CIVIL REVI SION	(S ea t No - 3)
350	11359/2020	04.02.2020	COPET - 42/2014	M.M.PA NDA	GEN ERA L		Order Dtd. 2016-10-07		CIVIL REVI SION	(S ea t No - 3)
351	11360/2020	04.02.2020	CRLMC - 2569/2018	S.BARI K	GEN ERA L		Order Dtd. 9999-12-31		CRIM INAL MISC -1	(S ea t No - 2)
352	11361/2020	04.02.2020	CMP- 836/2017	JANMIJ AYA PARIDA	GEN ERA L		Order Dtd. 2018-01-04		WRIT BRAN CH-6	(S ea t

										No - 25)
3 5 3	11362 /2020	04.02. 2020	WP (C) - 3338/ 2008	M.K.RA NA	GEN ERA L		Order Dtd. 2019-03-26		WRIT BRAN CH-1	(S ea t No - 2)
3 5 4	11363 /2020	04.02. 2020	WP (C) - 23135 /2019	A.K.MO HAPATRA	GEN ERA L		Order Dtd. 2019-12-04			(S ea t No - 2)
3 5 5	11364 /2020	04.02. 2020	WP (C) - 2285/ 2020	M.S.MA LLICK	GEN ERA L		Order Dtd. 2020-01-29			(S ea t No - 2)
3 5 6	11365 /2020	04.02. 2020	WP (C) - 3625/ 2020	M.R. ROUTRAY	C.O .	COUR T NO. 19	Order Dtd. 2020-02-03			(S ea t No - 2)
3 5 7	11366 /2020	04.02. 2020	WP (C) - 2934/ 2020	T. MOHAPATRA	C.O .	COUR T NO. 19	Order Dtd. 2020-02-03			(S ea t No - 2)
3 5 8	11367 /2020	04.02. 2020	WP (C) - 2642/ 2020	S.C. MEKAP	C.O .	COUR T NO. 19	Order Dtd. 2020-02-03			(S ea t No - 2)
3 5 9	11368 /2020	04.02. 2020	WP (C) - 14933 /2006	B.R. SENAPATI	C.O .	COUR T NO. 19	Order Dtd. 2020-02-03			(S ea t No - 2)
3 6 0	11369 /2020	04.02. 2020	WP (C) - 1305/ 2005	A.K. JENA	C.O .	COUR T NO. 19	Order Dtd. 2020-02-03			(S ea t No - 2)
3	11370	04.02.	WP (C)	N. RAO	C.O	COUR	Order Dtd. 2020-02-03			(S

6 1	/2020	2020	- 2382/ 2020		.	T NO. 22			ea t No - 2)
3 6 2	11371 /2020	04.02. 2020	WP (C) - 2383/ 2020	N. RAO	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03	WRIT BRAN CH-8	(S ea t No - 43)
3 6 3	11372 /2020	04.02. 2020	CMP- 1220/ 2019	P.K. DAS	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03		(S ea t No - 43)
3 6 4	11373 /2020	04.02. 2020	WP (C) - 20033 /2019	R.R. DAS	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03		(S ea t No - 43)
3 6 5	11374 /2020	04.02. 2020	WP (C) - 1749/ 2020	N. PANDA	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03		(S ea t No - 43)
3 6 6	11375 /2020	04.02. 2020	WP (C) - 1985/ 2020	S.C. SUNDAR A	C.O .	COUR T NO. 7	Order Dtd. 2020-02-03		(S ea t No - 43)
3 6 7	11376 /2020	04.02. 2020	WP (C) - 2376/ 2020	S.K. PADHI	C.O .	COUR T NO. 7	Order Dtd. 2020-02-03		(S ea t No - 43)
3 6 8	11377 /2020	04.02. 2020	WP (C) - 919/2 020	G. MOHAPA TRA	C.O .	COUR T NO. 7	Order Dtd. 2020-02-03		(S ea t No - 43)

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3 6 9	11378 /2020	04.02. 2020	WP (C) - 354/2 020	R. K. BARIK	C.O .	COUR T NO. 7	Order Dtd. 2020-02-03			(S ea t No - 43)
3 7 0	11379 /2020	04.02. 2020	WP (C) - 22813 /2019	D. SWAIN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-03			(S ea t No - 43)
3 7 1	11380 /2020	04.02. 2020	WP (C) - 22813 /2019	A. MOHANT Y	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-03			(S ea t No - 43)
3 7 2	11381 /2020	04.02. 2020	WP (C) - 3844/ 2017	R. K. PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-03			(S ea t No - 43)
3 7 3	11382 /2020	04.02. 2020	FAO- 905/2 019	S. K. MOHANT Y	C.O .	COUR T NO. 7	Order Dtd. 2020-02-03			(S ea t No - 43)
3 7 4	11383 /2020	04.02. 2020	FAO- 905/2 019	B. K. MOHANT Y	C.O .	COUR T NO. 7	Order Dtd. 2020-02-03			(S ea t No - 43)
3 7 5	11384 /2020	04.02. 2020	FAO- 877/2 019	B. K. MOHANT Y	C.O .	COUR T NO. 8	Order Dtd. 2020-02-03			(S ea t No - 43)
3 7 6	11385 /2020	04.02. 2020	FAO- 877/2 019	J. N. GHOSE	C.O .	COUR T NO.	Order Dtd. 2020-02-03			(S ea t

						8			No - 43)
3 7 7	11386 /2020	04.02. 2020	BLAPL - 352/2 020	R.R. DAS	C.O .	COUR T NO. 23	Order Dtd. 2020-02-03		(S ea t No - 43)
3 7 8	11387 /2020	04.02. 2020	FAO- 876/2 019	B. K. MOHANT Y	C.O .	COUR T NO. 7	Order Dtd. 2020-02-03		(S ea t No - 43)
3 7 9	11388 /2020	04.02. 2020	BLAPL - 351/2 020	S. BISWAL	C.O .	COUR T NO. 23	Order Dtd. 2020-02-03		(S ea t No - 43)
3 8 0	11389 /2020	04.02. 2020	FAO- 876/2 019	J. N. GHOSE	C.O .	COUR T NO. 7	Order Dtd. 2020-02-03		(S ea t No - 43)
3 8 1	11390 /2020	04.02. 2020	BLAPL - 347/2 020	S.K. DASH	C.O .	COUR T NO. 23	Order Dtd. 2020-02-03		(S ea t No - 43)
3 8 2	11391 /2020	04.02. 2020	BLAPL - 338/2 020	P.K. DAS	C.O .	COUR T NO. 23	Order Dtd. 2020-02-03		(S ea t No - 43)
3 8 3	11392 /2020	04.02. 2020	MACA- 68/20 17	J. KAMILA	C.O .	COUR T NO. 9	Order Dtd. 2020-02-03		(S ea t No - 43)

3 8 4	11393 /2020	04.02. 2020	BLAPL - 337/2 020	J.P. KAR	C.O .	COUR T NO. 23	Order Dtd. 2020-02-03		(S ea t No - 43)
3 8 5	11394 /2020	04.02. 2020	MACA- 68/20 17	S. K. MOHANT Y	C.O .	COUR T NO. 9	Order Dtd. 2020-02-03		(S ea t No - 43)
3 8 6	11395 /2020	04.02. 2020	BLAPL - 332/2 020	P.K. MISHRA	C.O .	COUR T NO. 23	Order Dtd. 2020-02-03		(S ea t No - 43)
3 8 7	11396 /2020	04.02. 2020	CRLRE V- 53/20 20	A. K. MOHANT Y	C.O .	COUR T NO. 23	Order Dtd. 2020-01-27		(S ea t No - 43)
3 8 8	11397 /2020	04.02. 2020	BLAPL - 10933 /2019	D. DASH	C.O .	COUR T NO. 2	Order Dtd. 2020-02-03		(S ea t No - 43)
3 8 9	11398 /2020	04.02. 2020	CRLRE V- 34/20 20	G. SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2020-01-29		(S ea t No - 43)
3 9 0	11399 /2020	04.02. 2020	BLAPL - 10864 /2019	P.K. PANI	C.O .	COUR T NO. 23	Order Dtd. 2020-02-03		(S ea t No - 43)
3 9 1	11400 /2020	04.02. 2020	BLAPL - 434/2 020	G. SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2020-02-03		(S ea t No - 43)

										- 43)
3 9 2	11401 /2020	04.02. 2020	BLAPL - 10862 /2019	P.K. PANI	C.O .	COUR T NO. 23	Order Dtd. 2020-02-03			(S ea t No - 43)
3 9 3	11402 /2020	04.02. 2020	BLAPL - 429/2 020	P. K. PRADHA N	C.O .	COUR T NO. 23	Order Dtd. 2020-02-03			(S ea t No - 43)
3 9 4	11403 /2020	04.02. 2020	BLAPL - 10838 /2019	B.B. MALLIC K	C.O .	COUR T NO. 23	Order Dtd. 2020-02-03			(S ea t No - 43)
3 9 5	11404 /2020	04.02. 2020	BLAPL - 427/2 020	P. K. DAS	C.O .	COUR T NO. 23	Order Dtd. 2020-02-03			(S ea t No - 43)
3 9 6	11405 /2020	04.02. 2020	BLAPL - 359/2 020	M. DAS	C.O .	COUR T NO. 23	Order Dtd. 2020-02-03			(S ea t No - 43)
3 9 7	11406 /2020	04.02. 2020	BLAPL - 10801 /2019	J .P. KAR	C.O .	COUR T NO. 23	Order Dtd. 2020-02-03			(S ea t No - 43)
3 9 8	11407 /2020	04.02. 2020	BLAPL - 364/2 020	BIJAYA NANDA DASH	C.O .	COUR T NO. 23	Order Dtd. 2020-02-03			(S ea t No - 43)
3	11408	04.02.	CRLRE	S.	C.O	COUR	Order Dtd. 2020-02-03			(S

99	/2020	2020	V-810/2019	PANDA	.	T NO. 23				ea t No - 43)
400	11409/2020	04.02.2020	BLAPL - 355/2020	M. DAS	C.O.	COURT NO. 23	Order Dtd. 2020-02-03			(S ea t No - 43)
401	11410/2020	04.02.2020	WP (C) - 3080/2020	T. BAG	C.O.	COURT NO. 8	Order Dtd. 2020-02-03		WRIT BRAN CH-8	(S ea t No - 29)
402	11411/2020	04.02.2020	CRLRE V-810/2019	B.N. MOHAPA TRA	C.O.	COURT NO. 23	Order Dtd. 2020-02-03			(S ea t No - 29)
403	11412/2020	04.02.2020	CRLRE V-809/2019	S. PANDA	C.O.	COURT NO. 7	Order Dtd. 2020-02-03			(S ea t No - 29)
404	11413/2020	04.02.2020	WP (C) - 3411/2020	S. DAS	C.O.	COURT NO. 8	Order Dtd. 2020-02-04			(S ea t No - 29)
405	11414/2020	04.02.2020	CRLRE V-809/2019	B.N. MOHAPA TRA	C.O.	COURT NO. 7	Order Dtd. 2020-02-03			(S ea t No - 29)
406	11415/2020	04.02.2020	CRLRE V-740/2019	C.R. KAR	C.O.	COURT NO. 7	Order Dtd. 2020-02-03			(S ea t No - 29)

										29)
407	11416/2020	04.02.2020	CRLRE V-664/2019	D.K. MALLIK K	C.O.	DR (J)	Order Dtd. 2020-02-03			(Seat No - 29)
408	11417/2020	04.02.2020	CRLRE V-77/2020	BASUDEV MISHRA	C.O.	COURT NO. 23	Order Dtd. 2020-02-03			(Seat No - 29)
409	11418/2020	04.02.2020	ABLAP L-13864/2019	M.R. ROUFRAY	C.O.	COURT NO. 9	Order Dtd. 2020-02-03			(Seat No - 29)
410	11419/2020	04.02.2020	ABLAP L-17023/2019	M/S PRADIP TA BEURA	C.O.	COURT NO. 1	Order Dtd. 2020-02-03			(Seat No - 29)
411	11420/2020	04.02.2020	WP (C) - 2377/2020	S.K. PADHI	C.O.	COURT NO. 7	Order Dtd. 2020-02-03			(Seat No - 29)
412	11421/2020	04.02.2020	WP (C) - 2379/2020	S.K. PADHI	C.O.	COURT NO. 7	Order Dtd. 2020-02-03			(Seat No - 29)
413	11422/2020	04.02.2020	WP (C) - 25060/2017	P. K. LENKA	C.O.	COURT NO. 9	Order Dtd. 2020-02-03			(Seat No - 29)
414	11423/2020	04.02.2020	WP (C) -	P. N. BEHERA	C.O.	COURT	Order Dtd. 2020-02-03			(Seat

4			25060 /2017			NO. 9			t No - 29)
4 1 5	11424 /2020	04.02. 2020	WP (C) - 4623/ 2019	S. B. MOHAPA TRA	C.O .	COUR T NO. 9	Order Dtd. 2020-02-03		(S ea t No - 29)
4 1 6	11425 /2020	04.02. 2020	WP (C) - 28909 /2019	A. K. MOHANT Y	C.O .	COUR T NO. 9	Order Dtd. 2020-02-03		(S ea t No - 29)
4 1 7	11426 /2020	04.02. 2020	WP (C) - 20385 /2019	P. K. RATH	C.O .	COUR T NO. 3	Order Dtd. 2020-02-03	WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 4)
4 1 8	11427 /2020	04.02. 2020	WP (C) - 2817/ 2020	L. N. SAHOO	C.O .	COUR T NO. 9	Order Dtd. 2020-02-03		(S ea t No - 10 4)
4 1 9	11428 /2020	04.02. 2020	WP (C) - 3231/ 2020	KABITA PATRA	C.O .	COUR T NO. 9	Order Dtd. 2020-02-03		(S ea t No - 10 4)
4 2 0	11429 /2020	04.02. 2020	WP (C) - 535/2 020	MOHAN BEHERA	C.O .	COUR T NO. 9	Order Dtd. 2020-02-03		(S ea t No - 10 4)
4 2 1	11430 /2020	04.02. 2020	WP (C) - 799/2 020	BHOLAN ATH SHADAN GI	C.O .	COUR T NO. 9	Order Dtd. 2020-02-03	WRIT BRAN CH (DIV ISIO	(S ea t No - 10 4)

									N BENC H)	11 3)
4 2 2	11431 /2020	04.02. 2020	WP (C) - 1730/ 2020	P. K. SWAIN	C.O .	COUR T NO. 9	Order Dtd. 2020-01-27			(S ea t No - 11 3)
4 2 3	11432 /2020	04.02. 2020	WP (C) - 2823/ 2020	L. N. SAHOO	C.O .	COUR T NO. 9	Order Dtd. 2020-02-03			(S ea t No - 11 3)
4 2 4	11433 /2020	04.02. 2020	WP (C) - 2143/ 2020	K. CHOUDH URY	C.O .	COUR T NO. 9	Order Dtd. 2020-02-03			(S ea t No - 11 3)
4 2 5	11434 /2020	04.02. 2020	WP (C) - 2819/ 2020	L. N. SAHOO	C.O .	COUR T NO. 9	Order Dtd. 2020-02-03			(S ea t No - 11 3)
4 2 6	11435 /2020	04.02. 2020	WP (C) - 2567/ 2020	ASHUTO SH MOHANT Y	C.O .	COUR T NO. 9	Order Dtd. 2020-02-03			(S ea t No - 11 3)
4 2 7	11436 /2020	04.02. 2020	WP (C) - 16502 /2016	H. S. PAIKRA Y	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 5)
4 2 8	11437 /2020	04.02. 2020	WP (C) - 4613/ 2019	S. B. MOHAPA TRA	C.O .	COUR T NO. 9	Order Dtd. 2020-02-03			(S ea t No - 11 5)

4 2 9	11438 /2020	04.02. 2020	WP (C) - 16498 /2016	H. S. PAIKRA Y	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 4)
4 3 0	11439 /2020	04.02. 2020	WP (C) - 19075 /2013	TOFAN PRADHA N	C.O .	COUR T NO. 16	Order Dtd. 2020-02-03			(S ea t No - 11 4)
4 3 1	11440 /2020	04.02. 2020	CRLMP - 702/2 014	JANMEJ AY PARIDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-03			(S ea t No - 11 4)
4 3 2	11441 /2020	04.02. 2020	WP (C) - 12536 /2016	M/S.AJ AYA KU PRADHA N	C.O .	COUR T NO. 8	Order Dtd. 2020-02-03		WRIT BRAN CH-5	(S ea t No - 47)
4 3 3	11442 /2020	04.02. 2020	CRLMP - 81/20 20	K. NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-03			(S ea t No - 47)
4 3 4	11443 /2020	04.02. 2020	CRLMP - 1655/ 2019	P. K. BEHERA	C.O .	COUR T NO. 17	Order Dtd. 2020-02-03			(S ea t No - 47)
4 3 5	11444 /2020	04.02. 2020	CRLMP - 1660/ 2019	P. K. SINGH	C.O .	DR (J)	Order Dtd. 2020-02-03			(S ea t No - 47)
4 3 6	11445 /2020	04.02. 2020	CRLMP - 30/20	D. PARIDA	C.O .	COUR T NO.	Order Dtd. 2020-02-03			(S ea t No - 47)

			20			3 OLD			No - 47)
4 3 7	11446 /2020	04.02. 2020	WP (C) - 24632 /2011	G. C. BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-03		(S ea t No - 47)
4 3 8	11447 /2020	04.02. 2020	WP (C) - 24632 /2011	P. K. SINGH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-03		(S ea t No - 47)
4 3 9	11448 /2020	04.02. 2020	WP (C) - 3733/ 2020	S. ROUT	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03		(S ea t No - 47)
4 4 0	11449 /2020	04.02. 2020	WP (C) - 1539/ 2020	P. MISHRA	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03		(S ea t No - 47)
4 4 1	11450 /2020	04.02. 2020	WP (C) - 1269/ 2020	M/S.KU NJA SUNDAR DAS	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03		(S ea t No - 47)
4 4 2	11451 /2020	04.02. 2020	WP (C) - 1250/ 2020	B. ROUT	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03		(S ea t No - 47)
4 4 3	11452 /2020	04.02. 2020	WP (C) - 1250/ 2020	NAREND RA KUMAR NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03		(S ea t No - 47)

4 4 4	11453 /2020	04.02. 2020	WP (C) - 1122/ 2020	M/S.BH OJARAJ SETH	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03		(S ea t No - 47)
4 4 5	11454 /2020	04.02. 2020	WP (C) - 264/2 020	S. K. MOHANT Y	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03		(S ea t No - 47)
4 4 6	11455 /2020	04.02. 2020	WP (C) - 26306 /2019	B. C. PANDA	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03		(S ea t No - 47)
4 4 7	11456 /2020	04.02. 2020	WP (C) - 20536 /2019	R. C. MUDULI	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03	WRIT BRAN CH-4	(S ea t No - 17)
4 4 8	11457 /2020	04.02. 2020	WP (C) - 21396 /2019	P. K. SWAIN	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03		(S ea t No - 17)
4 4 9	11458 /2020	04.02. 2020	WP (C) - 12713 /2018	NANDA KISHOR E ROUT	C.O .	COUR T NO. 1	Order Dtd. 2020-02-03		(S ea t No - 17)
4 5 0	11459 /2020	04.02. 2020	WP (C) - 21899 /2016	MANOJ KUMAR PANI	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03		(S ea t No - 17)
4 5 1	11460 /2020	04.02. 2020	WP (C) - 21899 /2016	M/S.SA NJEEV UDGATA	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03		(S ea t No)

										- 17)
4 5 2	11461 /2020	04.02. 2020	WP (C) - 41/20 14	N. RAO	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03			(S ea t No - 17)
4 5 3	11462 /2020	04.02. 2020	WP (C) - 41/20 14	BASUDE V BARIK	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03			(S ea t No - 17)
4 5 4	11463 /2020	04.02. 2020	WP (C) - 10904 /2004	B. K. LENKA	C.O .	COUR T NO. 22	Order Dtd. 2020-02-03			(S ea t No - 17)
4 5 5	11464 /2020	04.02. 2020	CRLMP - 364/2 015	M. K. MOHANT Y	C.O .	COUR T NO. 2	Order Dtd. 2020-02-03	WRIT BRAN CH-8		(S ea t No - 41)
4 5 6	11465 /2020	04.02. 2020	CONTC - 1956/ 2019	N. PANDA	C.O .	COUR T NO. 2	Order Dtd. 2020-02-03			(S ea t No - 41)
4 5 7	11466 /2020	04.02. 2020	BLAPL - 5553/ 2019	GANESH SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2020-02-03			(S ea t No - 41)
4 5 8	11467 /2020	04.02. 2020	WP (C) - 621/2 010	H. K. MA LLICK	GEN ERA L		Order Dtd. 2018-07-12	WRIT BRAN CH-3		(S ea t No - 11)
4	11468	04.02.	WP (C)	H. S. PA	GEN		Order Dtd. 2019-12-16			(S

59	/2020	2020	- 22948 /2019	NDA	ERA L					ea t No - 11)
460	11469 /2020	04.02. 2020	ABLAP L- 1111/ 2019	D.SETH I	GEN ERA L		Order Dtd. 2019-03-29		CRMI NAL MISC -2	(S ea t No - 11)
461	11470 /2020	04.02. 2020	WP (C) - 19232 /2015	R. R. DAS	GEN ERA L		Order Dtd. 2015-10-26		WRIT BRAN CH-3	(S ea t No - 13)
462	11471 /2020	04.02. 2020	ABLAP L- 17154 /2019	B.MANS INGH	GEN ERA L		Order Dtd. 9999-12-31			(S ea t No - 13)
463	11472 /2020	04.02. 2020	WP (C) - 7695/ 2013	R. K. MOHABH OI	GEN ERA L		Order Dtd. 2018-12-31		WRIT BRAN CH- 10	(S ea t No - 57)
464	11473 /2020	04.02. 2020	BLAPL - 15711 /2013	S.K.BH ANJADE O	GEN ERA L		Order Dtd. 2014-01-02		CRIM INAL MISC -1	(S ea t No - 6)
465	11474 /2020	04.02. 2020	WP (C) - 8232/ 2010	B. BARIK	GEN ERA L		Order Dtd. 2010-09- 30Petition,Misc.case,		WRIT BRAN CH-2	(S ea t No - 7)
466	11475 /2020	04.02. 2020	BLAPL - 3888/ 2014	S.NAYA K	GEN ERA L		Order Dtd. 2014-04-04		CRIM INAL MISC -1	(S ea t No - 5)
4	11476	04.02.	WP (C)	R. R.	GEN		Order Dtd. 2014-07-30		WRIT	(S

67	/2020	2020	- 13916 /2014	DAS	ERA L				BRAN CH-4	ea t No - 27)
468	11477 /2020	04.02. 2020	TRPCR L- 80/20 17	R.SING H	GEN ERA L		Order Dtd. 2020-01-24			(S ea t No - 27)
469	11478 /2020	04.02. 2020	WP (C) - 21064 /2013	P. K. MOHANT Y	GEN ERA L		Order Dtd. 2014-11- 14Petition,Annexure,Affid avit,		WRIT BRAN CH-3	(S ea t No - 28)
470	11479 /2020	04.02. 2020	WP (C) - 14718 /2018	P. KARAN	GEN ERA L		Order Dtd. 2019-04-24		WRIT BRAN CH-3	(S ea t No - 33)
471	11480 /2020	04.02. 2020	RFA- 9/201 2	K.S.SA HU	GEN ERA L		Order Dtd. 2018-09-10		FIRS T APPE AL	(S ea t No - 5)
472	11481 /2020	04.02. 2020	CONTC - 321/2 020	J. MISHRA	C.O .	COUR T NO. 22	Order Dtd. 2020-02-04			(S ea t No - 5)
473	11482 /2020	04.02. 2020	CMP- 1057/ 2019	B.R.SE NAPATI	GEN ERA L		Order Dtd. 2019-10-23			(S ea t No - 5)
474	11483 /2020	04.02. 2020	WP (C) - 18014 /2019	D. R. MOHAPA TRA	GEN ERA L		Order Dtd. 2019-12-03			(S ea t No - 5)
47	11484 /2020	04.02. 2020	CMP- 1500/	R.K.BA RIK	GEN ERA		Order Dtd. 2020-01-29			(S ea

5			2019		L					t No - 5)
4 7 6	11485 /2020	04.02. 2020	WP(C) - 21034 /2019	P. K. MOHANT Y	GEN ERA L		Order Dtd. 2020-01-29		WRIT BRAN CH-2	(S ea t No - 9)
4 7 7	11486 /2020	04.02. 2020	CONTC - 1961/ 2019	R.K.BA RIK	GEN ERA L		Order Dtd. 2020-01-29			(S ea t No - 9)
4 7 8	11487 /2020	04.02. 2020	WP(C) - 10730 /2019	P. K. MOHANT Y	GEN ERA L		Entire Order		WRIT BRAN CH-6	(S ea t No - 35)
4 7 9	11488 /2020	04.02. 2020	RSA- 483/2 005	M.K.RA NA	GEN ERA L		Order Dtd. 2019-11-25			(S ea t No - 35)
4 8 0	11489 /2020	04.02. 2020	WP(C) - 3853/ 2012	R. K. MOHANT Y	GEN ERA L		Order Dtd. 2019-12-20			(S ea t No - 35)
4 8 1	11490 /2020	04.02. 2020	CRLMP - 1356/ 2019	R. K. MO HANTY	GEN ERA L		Order Dtd. 2020-01-14			(S ea t No - 35)
4 8 2	11491 /2020	04.02. 2020	WP(C) - 7922/ 2019	P. NAYAK	GEN ERA L		Order Dtd. 2020-01-29			(S ea t No - 35)
4 8	11492 /2020	04.02. 2020	WP(C) -	M. K. RATH	GEN ERA		Order Dtd. 2020-01-29			(S ea

3			1339/ 2020		L					t No - 35)
4 8 4	11493 /2020	04.02. 2020	ABLAP L- 732/2 020	T. DALA I	GEN ERA L		Order Dtd. 2020-01-29			(S ea t No - 35)
4 8 5	11494 /2020	04.02. 2020	OJC- 14140 /2001	S. K. BISWAL	GEN ERA L		Order Dtd. 2019-01-10		WRIT BRAN CH-1	(S ea t No - 31)
4 8 6	11495 /2020	04.02. 2020	ABLAP L- 671/2 020	T. DALA I	GEN ERA L		Order Dtd. 2020-01-29			(S ea t No - 31)
4 8 7	11496 /2020	04.02. 2020	BLAPL - 8011/ 2019	D.K. MALLIK K	C.O .	COUR T NO. 7	Order Dtd. 2020-02-04		CRMI NAL MISC -2	(S ea t No - 15)
4 8 8	11497 /2020	04.02. 2020	OJC- 2487/ 1987	J. K. MOHAPA TRA	GEN ERA L		Order Dtd. 1991-08-24			(S ea t No - 15)
4 8 9	11498 /2020	04.02. 2020	RSA- 43/20 11	J. C. BARAL	GEN ERA L		Order Dtd. 2018-05-04		SECO ND APPE AL	(S ea t No - 4)
4 9 0	11499 /2020	04.02. 2020	RSA- 158/2 015	T. K. MOHANT Y	GEN ERA L		Order Dtd. 2016-02- 29Appealmemo,		SECO ND APPE AL	(S ea t No - 5)
4	11500	04.02.	WP (C)	NANDA	C.O	COUR	Order Dtd. 2020-02-04			(S

9 1	/2020	2020	- 3858/ 2020	KISHOR E ROUT	.	T NO. 3 OLD				ea t No - 5)
4 9 2	11501 /2020	04.02. 2020	WP (C) - 17356 /2019	S. K. PAIRDA	GEN ERA L		Order Dtd. 2019-09-23			(S ea t No - 5)
4 9 3	11502 /2020	04.02. 2020	WP (C) - 4073/ 2020	SIBA PRASAD SAHOO	C.O .	COUR T NO. 8	Order Dtd. 2020-02-04			(S ea t No - 5)
4 9 4	11503 /2020	04.02. 2020	BLAPL - 553/2 020	SARADA NAYAK	C.O .	COUR T NO. 23	Order Dtd. 2020-02-04			(S ea t No - 5)
4 9 5	11504 /2020	04.02. 2020	WP (C) - 6024/ 2014	B. C. PANDA	GEN ERA L		Order Dtd. 2015-07-06	WRIT BRAN CH-3	(S ea t No - 14)	